

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.02.2024 AT 2.45 P.M.

| TC/CP. Nos. | CA/IA No. | Section / Rule | Name of Parties |
|------------------------|--|--|--|
| TCP(IB)/106/9/AMR/2019 | Main Case | 9 of IBC | CMR Transport Contractors Company Pvt Ltd Vs ISR Infra Pvt Ltd |
| | Rest. A(IBC)/01/2023 in IA(IBC)/75/2022 | U/r 11, 48 r/w 49 of NCLT Rules, 2016 | M/s. Siddhartha Civil Works Pvt Ltd Vs. Pradeep Kumar Sravanam (Liquidator) M/s. ISR Infra Pvt Ltd |

ORDER

Rest. A (IBC)/01/2023 in IA (IBC)/75/2022:

Proxy counsel from the O/o R. Swarnalatha and Ms. JVL Bharati, Ld. Counsel for the Liquidator present. At the request of Ld. Counsel for the liquidator, for filing counter, list the matter on 18.03.2024.

sdl-

**SANJAY PURI
MEMBER (TECHNICAL)**

sdl-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**